

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1873**  
ANSWERED ON 17.03.2025

**IMPLEMENTATION OF PM VIKAS SCHEME**

1873. SHRI SANJAY RAUT:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) what steps Government has taken to ensure the complete implementation of the PM VIKAS scheme across all targeted minority communities;
- (b) the current status of credit linkages provided through NMDFC under this scheme; and
- (c) the manner in which Government is addressing challenges faced by minority artisans and entrepreneurs in accessing markets and financial assistance?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) and (b): The Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) is a flagship Scheme of the Ministry which converges five erstwhile schemes viz. 'Seekho Aur Kamao', 'Nai Manzil', 'Nai Roshni', 'Hamari Dharohar' and 'USTTAD'; and focuses on upliftment of six notified minority communities through skill development; entrepreneurship and leadership of minority women; and education support for school dropouts. The scheme also provisions to facilitate credit linkages by connecting beneficiaries with loan programs offered by the National Minorities Development & Finance Corporation (NMDFC). Under the scheme, the Ministry has received some proposals and is in the process of shortlisting and finalising the projects.

(c): Ministry initiatives like Hunar Haat and Lok Samvardhan Parv aim at promoting entrepreneurship among traditional artisans through showcasing and marketing their products. Since 2015 to till date, 43 such events have been organised by the Ministry across the country.

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